

**GOVERNMENT OF INDIA  
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA  
UNSTARRED QUESTION NO. 3592  
TO BE ANSWERED ON 07.12.2016**

**GUIDELINES FOR APPOINTMENT OF CHAIRMAN**

**3592 : SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL**

Will the Minister of INFORMATION & BROADCASTING be pleased to state:

- (a) the details of the criteria/guidelines for the appointment of Chairman, Films and Television Institute of India;
- (b) whether the students of the Films and Television Institute of India were on strike for a long time;
- (c) if so, the reasons therefor along with the demands of these students;
- (d) the extent to which the studies are likely to be affected due to prolonged strike of students;
- (e) whether any steps have been taken by the Government for resolving the issue peacefully; and
- (f) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING [(COL RAJYAVARDHAN RATHORE (Retd.)-**

(a) to (f) : The appointment in Film and Television Institute of India (FTII), Pune is governed as per the set of provisions of Film and Television Institute of India (FTII) Rules. As per Rule 3 (1) of FTII Rules, President of the Institute is nominated by the Central Government.

The students of FTII were on strike for some time. The reasons for the agitation as stated by the students are inclusion of some members, including the President, in the newly constituted society of the Institute.

No academic activity happened during the period of protest which has a bearing on course completion of already delayed batches of FTII.

To resolve the issues and to bring normalcy in the Institute, the Ministry made sincere efforts with 7 rounds of discussions held on 03.07.2015, 06.08.2015, 29.09.2015, 01.10.2015, 07.10.2015, 10.10.2015 & 20.10.2015 with the FTII Students' Association and alumni of FTII at all levels in the Ministry.

The students of FTII called off their strike on 28.10.2015.

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